

Asst. J. S. 12/11/13

**PROFORMA FOR DECLARATION OF ASSETS**  
**(AS ON 10-01-2013)**

Name of officer (In full) :- **DEEPAK KUMAR GUPTA** (JUDICIAL SERVICE)/LAW & LAGISLATIVE WORKS DEPT.

Date of Birth :- 30-06-1973 (Thirty Jun Nineteen Seventy Three)

Present Post held :- **II CIVIL JUDGE CLASS-I, JAGDALPUR, DISTT. BASTAR (C.G.)**

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building				
1	2	3	4	5	
1. Gram-Mangla Teh. & Distt. Bilaspur (C.G.)	Plat Area-910 sq.ft. Plinth Area-410 sq.ft. Build Area-450 sq.ft. (Purchased before Joining as Judge) (Present Value approximate Rs. 7,50,000/-)	-	Self	To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.)	
2. Alka Avenue Plot No. 64 House No.-C-58 Gram-Uslapur, Teh. Takhatpur Distt. Bilaspur (C.G.)	Plat Area-1856 sq.ft. Total Build Area-1407 sq.ft. (GF-748 sq.ft. FF-659 sq.ft.) (Present Value approximate Rs. 28,00,000/-)	-	Self	Purchased by self Savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)	

(B)

(9)

दीपक कुमार गुप्ता

द्वितीय व्यवहार न्यायाधीश वर्ग-एक  
बस्तर स्थान जगदलपुर (छ.ग.)

**Movable Property (Valued Above – 25,000/- Rs.)**

<u>Name of Article</u>		
1- CAR SENTRO XL E3 2006 Model	3,00,000/- (approximate value)	
2- Moter Cycle Hero Honda (Super Splender) 2005 Model - 40,000/- (approximate) (Purchased before Joining as Judge.)	45,000/- (approximate value)	
3- Honda Pleasure (Scooty) 2012 Model.		
<b>Jewellery (Lump Sum)</b>		
<u>Jewellery (Worth Rs.)</u>		
1. Gold 280 Gm. (Approximate)	7,50,000/- (near about value)	
<b>Note:</b> Including Istri-Dhan, received at the time of Marriage before Joining as Judge		
2. Silver 1700 Gm. (approximate)	75,000/- (near about value)	
<b>Note:</b> Including Istri-Dhan, received at the time of Marriage before Joining as Judge		
<b>Shares/Debentures</b>		
<u>Name of Issuing Company</u>		<u>No. of Shares</u>
1. SBI Magnum Multiplier (26/12/12)		1. 98.226 Value Per Shares 89.11 Total 8,752/- Rupees
2. Reliance Mutual Fund (07/01/13)		2. 167.194 Value Per Shares Devidant 2240/- Total 2261/- Rupees.
<b>Life Insurance Ploicy &amp; others</b>		
<u>Name of Issuing Company</u>		<b>AMOUNTS</b>
1. LIC of India		1,00,000/- KOMAL JEEVAN PLAN 10,682/- Premium Per Year
2. LIC of India		1,00,000/- KOMAL JEEVAN PLAN 8,198/- Premium Per Year
3. LIC of India		50,000/- BIMA GOLD 2,912/- Premium Per Year
4. LIC of India		25,000/- JEEVAN SURABHI (Premium Complete) (Before Joining as Judge)
5. SBI Life Insurance HORIZON-II		60,000/- (Premium Complete)

**Statement of Immovable Property \*on First Appointment/for the Year: - 2012-13**

*Name of officer (In full) and service to which the Officer belongs:- DEEPAK KUMAR GUPTA (JUDICIAL SERVICE)/LAW & LEGISLATIVE WORKS DEPT.*

*Present Post held:- II CIVIL JUDGE CLASS-I, JAGDALPUR DISTT. BASTAR (C.G.)*

*Present Pay: - 39,530/-*

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired	Annual Income from the property
	Housing and other Building	Land				
1		2	4	5	6	7
1. Gram-Mangla Teh. & Dsitt. Bilaspur (C.G.)		Plat Area-910 sq.ft. Plinth Area-410 sq.ft. Build Area-450 sq.ft. (Purchased before Joining as Judge)	7,50,000/- (Approximate)	Self	To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.)	NO
2. Alka Avenue Plot No. 64 House No.-C-58 Gram-Uslapur, Teh. Takhatpur Dsitt. Bilaspur (C.G.)		Plat Area-1856 sq.ft. Total Build Area- 1407 sq.ft. (GF-748 sq.ft. FF-659 sq.ft.)	28,00,000/- (Approximate)	Self	Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)	NO

\* Inapplicable case to be struck out  
† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated  
†† Includes sort term lease also

Note- The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of Chhattisgarh Civil Services (conduct) rules, 1965 on First Appointment and thereafter at the interval of every 12 months giving particulars of all immovable

Signature .....  
Date .....  
Deputy Commissioner, Bastar  
Bastar District, Bilaspur (C.G.)

(12)

**Bank Deposites/Securities & Investments.**

**AMOUNTS**

	<b>Name of Bank</b>	<b>City</b>	<b>Amount</b>
1) Fixed Deposites			
	1. Jila Sahkari Bank, Main Branch Bilaspur	Bilaspur	10,000/-
2) Savings Bank A/CS			
	1. State Bank of India Collectorate Branch Jagdalpur	Jagdalpur	29,452/-
	2. State Bank of India Main Branch Bilaspur	Bilaspur	4,131/-
	3. Oriental Bank of Commerce Collectorate Raipur	Raipur	2,452/-
	4. Jila Sahkari Bank, Main Branch Bilaspur	Bilaspur	7,119/-
3) PPF	1. State Bank of India Main Branch Bilaspur	Bilaspur	25,706/-
4) CPF	NSDL Mumbai		4,89,378/-
5) NSS/NSC	1. Post Office R.D. Nagar Bilaspur	Bilaspur	20,000/-
6) Others			
	1. Infrastructure Bond IDFC (2010-11)	Mumbai	15,000/-
	2. Infrastructure Bond L&T INFRA (2011-12)	Mumbai	20,000/-

In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.  
Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

10/11/12

Signature & Date  
दीपक के० गुप्ता

द्वितीय व्यवहार न्यायाधीश वर्ग-एक  
बस्तर स्थान जगदलपुर (छत्ताग)